

SLP(C)No. 13427 OF 2003
ITEM No.16

Court No. 6

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.13427/2003

(From the judgement and order dated 30/10/2002 in SBCWP 540/99
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

R.K.AGRAWAL

Petitioner (s)

VERSUS

STATE OF RAJASTHAN & ANR.

Respondent (s)

(With prayer for interim relief and office report)

Date : 08/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Mr. Aruneshwar Gupta, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

Tag with S.L.P.(C) No.11084 of 2003.

(Neena Verma)(Vijay Aggarwal)
Court Master Court Master